

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 192/GT/2020**

Subject : Petition for revision of tariff of Bhilai Expansion Power Plant (500 MW) for the period 2014-19 after truing up exercise.

**Petition No. 396/GT/2020**

Subject : Petition for approval of tariff of Bhilai Expansion Power Plant (500 MW) for the period 2019-24.

Petitioner : NTPC SAIL Power Company Limited

Respondents : DNH Power Distribution Corporation Limited and 3 Ors.

Date of Hearing : **29.6.2021**

Coram : Shri P.K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Poorva Saigal, Advocate, NTPC SAIL  
Ms. Tanya Sareen, Advocate, NTPC SAIL  
Shri Nirnay Gupta, Advocate, CSPDCL  
Shri Arvind Banerjee, CSPDCL

**Record of Proceedings**

These petitions were called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner, NTPC SAIL Power Company Limited (NSPCL) made detailed submissions in the matter. The learned counsel for the Respondent, CSPDCL submitted that the reply filed by the respondent in both the petitions may be considered at the time of determination of tariff.

3. The Commission after hearing the parties directed the Petitioner to submit the following additional information in Petition No. 192/GT/2020, by 16.7.2021, with advance copy to the Respondents:

- (a) *Break-up of the actual O&M expenses of Corporate Centre/other offices including pay revision impact (as per **Annexure-B** enclosed) of the generating station for the 2014-19 tariff period along with the allocation of total O&M expenses to the various generating stations which are under construction, operational stations and any other offices/business activity along with basis of allocating such expenditure (in both MS Excel and PDF format);*



- (b) *Break-up of the pay revision impact claimed in respect of employees of the Petitioner & Security Personnel stationed at the generating station and Corporate Centre/other offices employee cost allocated to the generating station (as per **Annexure-C** enclosed)*
- (c) *A Comparative table indicating the actual O&M expenses incurred versus the normative O&M expenses allowable/allowed to the generating station from COD of the unit-I to 31.3.2019.*

4. The Respondents shall file their replies by 28.7.2021 with advance copy to the Petitioner, who shall file its rejoinder/response, if any, by 5.8.2021. The parties shall ensure completion of pleadings within the due dates mentioned and no extension of time shall be granted for any reason.

5. Subject to the above, order in these Petitions were reserved.

**By order of the Commission**

Sd/-  
(B. Sreekumar)  
Joint Chief (Law)



**Annexure B**

<b>DETAILS OF CORPORATE CENTRE EXPENSES ALLOCATED TO VARIOUS OPERATING STATIONS</b>						
		<i>Amount (Rs.in lakh)</i>				
	<b>PARTICULARS/YEAR</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
	Total Expenses of CC & RHQs-(A)					
	Transferred to Construction Projects -(B)					
	Transferred to any other business activity - (C)					
	Expenses related to stations under operation <b>(D)=(A)-(B)- (C)</b>					
	<b>Head Wise Details of D</b>					
1	<b>Employee Expenses</b>					
A	Salaries, Wages and Allowance					
B	Staff Welfare Expenses					
C	Productivity Linked Incentive					
D	Expenditure on VRS					
E	Ex-Gratia					
2	<b>Administrative Expenses</b>					
A	Repair and maintenance					
B	Training and Recruitment					
C	Communication					
D	Travelling and Conveyance					
E	Rent					
F	Others -Break Up as per details given below:					
f-1	Advertisement and publicity					
f-2	Books & Periodicals					
f-3	EDP Hire and other charges					
f-4	Education expenses					
f-5	Ent. and hospitality					
f-6	Fin Expenses-IndAS					
f-7	Guest house expenses					
f-8	Hiring of Vehicles					
f-9	Insurance					
f-10	Legal Expenses					
f-11	Miscellaneous Expenses					
f-12	Community develop. Exp.					
f-13	Others.					
f-14	Payment to auditors					
f-15	Power Charges					
f-16	Printing and Stationery					
f-17	Prof chg& cons fees					
f-18	R&D EXPS					
f-19	Rates and taxes					
f-20	Tender expenses					
f-21	TrptVeh running Exp.					
f-22	Water charges					
f-23	Workshop & Conf. Exp.					
	<b>Sub Total (Administrative Expenses)</b>					
3	Security					
4	Donations					
5	Provisions					
6	Depreciation					
7	Prior period expenses					
8	Total Expenses from 1-7					
	Less Recoveries (if any)					
9	Expenses related to Operation - <b>D</b>					



DETAILS OF CORPORATE CENTRE EXPENSES ALLOCATED TO VARIOUS OPERATING STATIONS						
		<i>Amount (Rs.in lakh)</i>				
	PARTICULARS/YEAR	2014-15	2015-16	2016-17	2017-18	2018-19
<b>ALLOCATION TO OPERATIONAL STATIONS</b>						
S.No	Name of The Unit/Station					
	<b>Operational Station (1)</b>					
	<b>Operational Station (2)</b>					



**FORMAT FOR CLAIMING WAGE REVISION IMPACT**  
**YEARWISE IMPACT OF REVISION IN SALARIES**

**Wage revision impact on employee cost of generating station**

Component	2016-17			2017-18			2018-19		
	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact
1.1 Basic Pay									
1.2 Dearness Allowance									
1.3 HRA									
1.4 Allowances Perquisites									
1.5 PRP/Ex Gratia									
2.1 Super Annuation Benefits (PF, Pension & PRMS)									
2.2 Gratuity									
2.3 Leave encashment (HPL/EL)									
Total									
Less: EDC									
Net employee cost									

**Wage revision impact on Corporate Centre cost of generating station**

Component	2016-17			2017-18			2018-19		
	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact
CC Expenses									
1.1 Basic Pay									
1.2 Dearness Allowance									
1.3 HRA									
1.4 Allowances & Perquisites									
1.5 RP/Ex Gratia									
Total									

